

From:

Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/NJA/1/2022-23/Appt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Mr. Arun Kumar Rai, Judicial Commissioner, Ranchi.
2. Mr. Satya Prakash Sinha, Principal District and Sessions Judge, Hazaribagh.
3. Mr. Sanjay Kumar Chandhariyavi, Principal District and Sessions Judge, Gumla.
4. Mr. Rakesh Kumar Singh, Principal District and Sessions Judge, Chatra.
5. Mr. Pradip Kumar Choubey, Principal District and Sessions Judge, Daltonganj.
6. Mrs. Veena Mishra, Principal District and Sessions Judge, Giridih.
7. Mr. Rajendra Bahadur Pal, Principal District and Sessions Judge, Lohardaga.
8. Mr. Shankar Kumar Maharaj, Chief Judicial Magistrate, Chaibasa.
9. Mr. Mithilesh Kumar Singh, Chief Judicial Magistrate-cum-Spl.Judge, Economic Offences, Ranchi.
10. Mr. Sanjiv Kumar Verma, Chief Judicial Magistrate, Deoghar.
11. Mr. Anand Mani Tripathi, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Simdega.
12. Mr. Laxmikant, Chief Judicial Magistrate, Giridih.
13. Mr. Santosh Anand Prasad, Chief Judicial Magistrate, Garhwa.
14. Ms. Manju Kumari, Chief Judicial Magistrate, Saraikela.
15. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro.
16. Mr. Dhiraj Kumar, District & Additional Sessions Judge, Sahebganj.
17. Mr. Kuldeep, A.C.J.M.-cum-Civil Judge (Sr. Div.) -I, Dhanbad.
18. Ms. Saudamini Singh, Civil Judge (Senior Division), Jamshedpur.
19. Ms. Khushboo Tyagi, S.D.J.M., Jamtara.
20. Ms. Shivangi Priya, Judicial Magistrate 1st Class, Koderma.

Sub.:- Regarding nominations of Judicial Officers for East Zone-I Regional Judicial Conference at Ranchi (Jharkhand) on 26th & 27th November, 2022.

Ref.:- This Court's letter under memo no. 3288/Apptt. dated 07.09.2022

Sir/Madam,

In continuation to this Court's letter under memo no. 3288/Apptt. dated 07.09.2022 on the subject noted above, you are requested to report at Judicial Academy Jharkhand, Ranchi at 9.15 AM positively on 26th November, 2022 in proper dress for registration and participation.

Further, I am to inform that the arrangement for the stay of the nominated officers will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 25.11.2022 till the evening of 27.11.2022.

This is for information and needful.

Yours faithfully,

Sd./- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 6145 /Apptt.

Dated Ranchi the 21/11/22

Copy forwarded to all the Principal District & Sessions Judge of the State of Jharkhand including Judicial Commissioner, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi with reference his letter no. 1848/JAJ dated 21.11.2022 / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.


Registrar (Administration)